GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-688 TO BE ANSWERED ON-13.12.2018

GREEN BUILDING

688. SHRI RAVNEET SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) whether the Government is aware that a study jointly conducted by the Ministry of New and Renewable Energy found that less than 2 per cent of buildings in India are green buildings, if so, the details thereof;

(b) the details of the number of publically owned buildings that utilize renewable energy in any capacity, Statewise especially for Punjab;

(c) the steps that have been taken to increase awareness of the positive effects of energy efficient buildings; and

(d) whether any regulations/policy document have been created to incentivize greener buildings, if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) Ministry have sanctioned two studies on Green Buildings so far, but the final reports on the same have not been received. The two studies and the status are as follows:

1. Concept note of "Integrated Renewable Energy Buildings" to Confederation of India Industries (CII), Hyderabad (Draft report has been prepared).

2. Development and publication of a book on Green Building Case Studies to The Energy Resources Institute (TERI), New Delhi (Study is in process).

(b) As reported in SPIN portal of MNRE, the Statewise details of the number of publically owned buildings that utilize renewable energy through solar photovoltaic installations is given at Annexure-I. However, there may be other publically owned buildings in states which are utilizing renewable energy and whose details have not been captured since they may have been installed independent of ministry or state renewable energy nodal agencies.

(c) & (d) A 'Green Rating for Integrated Habitat Assessment' (GRIHA) rating system has been developed to measure environmental performance of a building through its life cycle. The 'GRIHA Council', an independent society, provides GRIHA Ratings to buildings constructed in India.

Under scheme of "Energy Efficient/Green Building", which got over in March, 2017, about 225 capacity building programmes including trainings, seminar, conferences, workshops for Evaluators and Trainers on GRIHA Ratings and awareness programmes on Green Buildings/GRIHA Ratings/Green Architecture were organized across the country by various technical institutes for creating awareness of the positive effects of energy efficient buildings. Over 1000 GRIHA evaluators and trainers were also developed. Also, 97 building projects of Govt. with 3.05 million square meters built-up area had been sanctioned for the exemption from the registration cum rating fees for acquiring GRIHA rating. So far, 11 Government buildings have been awarded GRIHA Ratings.

Details of the regulation/policy documents created to incentivize greener buildings are at Annexure-II.

Annexure I refers to reply to part (b) of Lok Sabha unstarred Question No.688 to be answered on 13-12-2018 regarding 'Green Buildings' by SHRI RAVNEET SINGH.

State-wise, number of publically owned buildings (POBs) having rooftop solar installations.

Sr.	State/UT	Subsidized		Non-subsidized		Total	
No.		POBs	Capacity (in kW)	POBs	Capacity (in kW)	POBs	Capacity (in kW)
1.	ANDAMAN and NICOBAR ISLANDS	13	1000	-	-	13	1000
2.	ANDHRA PRADESH	19	881	44	1625	63	2506
3.	ARUNACHAL PRADESH						
4.	ASSAM	2	1250	15	1493.6	17	2743.6
5.	BIHAR	2	1223.4	11	356	13	1579.4
6.	CHANDIGARH	285	17965	16	2732.5	301	20697.5
7.	CHHATTISGARH	49	4519.7	6	873	55	5392.7
8.	DADRA and NAGAR HAVELI			5	360	5	360
9.	DAMAN and DIU			14	292	14	292
10.	GOA			3	257	3	257
11.	GUJARAT	43	6973.19	77	6609.9	120	13583.09
12.	HARYANA	22	7838.5	24	1302.3	46	9140.75
13.	HIMACHAL PRADESH						
14.	JAMMU and KASHMIR	13	812.4	11	499	24	1311.4
15.	JHARKHAND	49	1832	19	691	68	2523
16.	KARNATAKA	3	760	123	3447.9	126	4207.88
17.	KERALA	63	8268.6	24	2229.5	87	10498.1
18.	LAKSHADWEEP					-	
19.	MADHYA PRADESH	293	13958.07	23	628	316	14586.07
20.	MAHARASHTRA	23	4006	89	5589.1	112	9595.09
21.	MANIPUR	2	75	1	1300	3	1375
22.	MEGHALAYA			1	50	1	50
23.	MIZORAM	3	300	1	100	4	400
24.	NAGALAND						
25.	NCT OF DELHI	311	32508.93	18	1504.1	329	34013
26.	ORISSA	33	2725	13	385	46	3110
27.	PUDUCHERRY	1	20			1	20
28.	PUNJAB	3	2490	22	5215.7	25	7705.7
29.	RAJASTHAN	31	1592	47	2273.8	78	3865.82
30.	SIKKIM			1	10	1	10
31.	TAMIL NADU	274	9066.85	191	4817	465	13883.85
32.	TELANGANA	53	5199.64	46	2515	99	7714.67
33.	TRIPURA	-	-				
34.	UTTAR PRADESH	31	4857.94	108	8949.5	139	13807.44
35.	UTTARAKHAND	4	725	7	326	11	1051
36.	WEST BENGAL	25	3782.3	109	4976	134	8758.34
	Total	1650	134630.52	1069	61408	2719	196038.4

Annexure II

Annexure II refers to reply to part (d) of Lok Sabha unstarred Question No.688 to be answered on 13-12-2018 regarding 'Green Buildings' by SHRI RAVNEET SINGH.

Sr.No.	REGULATORY BODY	INCENTIVES					
1.	Urban Development &	Incentivizes GRIHA Rated projects by awarding					
	Housing Department,	additional	I FAR of up to 7%.				
	Government of Jharkhand	nd 3%, 5% & 7% additional FAR sh			all be awarded to all		
		building	uses (except plotted residential) for				
		achieving a 3-star, 4-star or 5-star GRIHA Rating					
		respectivel			C		
2.	Uttar Pradesh Housing and				for projects for		
	Urban Planning	complying with 4 or 5 Star GRIHA Rating.					
	Department	1.7.0			C		
3.	Haryana Government	The Hary	ana Build	ing Code 2	e 2017 incentivizes		
				s by awarding additional FAR			
		of up-to 15					
		-		15% additio	nal FAR shall be		
		awarded	to all bu	ulding uses	(except plotted		
				-	-star, 3-star, 4-star		
				ng respectively			
4.	Government of West	GRIHA ind					
	Bengal, Department of	10% addit	ional Floor	Area Ratio ((FAR) for "Green		
	Municipal Affairs						
	1	Building" shall be allowed on the basis of p certification by the agencies.			1		
5.	Pune Municipal				r developers: The		
	Corporation (PMC)	Discount in premium charges for developers: The developers coming up with new construction projects					
		in the jurisdiction of Pune Municipal Corporation will					
					premium charges		
		payable to the corporation, as per the star ratio					
		awarded by GRIHA Counc					
		Rating Points scored		ored	Discount in		
			Premiur		Premium		
					GRIHA/		
				GRIHA	SVAGRIHA		
		***	71-80	36-40	5%		
		****	81-90	41-45	10%		
		****	91-100	46-50	15%		
6.	Government of Sikkim	Sikkim has adopted GRIHA for all the Governmen					
		and semi-Government structures.					
		All the Government and semi-Government structures					
		in the State (Residential, Non-residential, Healthcare,					
		Institutional, Industrial, Recreational etc.) including					
		those belonging to autonomous bodies like Boards					

Details of the regulation/policy documents created to incentivize greener buildings.

		Corporation,	-	and Public Sector			
		Undertaking (PSU) shall conform to minimum 3 GRIHA rating for propagating sustai					
		GRIHA rating	ropagating sustainable				
7.	Leinur Development	development in the State.					
7.	Jaipur Development Authority, Department of	m^2 will be eligible for an additional 5% floor area					
	Urban Development and						
	Housing, Government of	from GRIHA.					
	Rajasthan						
8.	NOIDA and Greater	NOIDA and Greater NOIDA have incentivize					
	NOIDA Authorities	GRIHA projects (on a plot of more than 5000 m^2 are above) with free of cost 5% additional FAR from the free of cost 5% add					
		projects for complying with 4 or 5 Star GRIHA					
		Rating.					
9.	Pimpri Chinchwad	-		velopers: The developers			
	Municipal Corporation			ipal Corporation will get			
		-		the premium amount of			
				as per the level of rating			
		awarded by GRI Discount in pren					
		Points	Rating	Discount in			
		Scored	Rating	Premium			
		Scored		1 ICIIIIUIII			
		50-60	1 Star	10%			
		61-70	2 Star	20%			
		71-80	3 Star	30%			
		81-90	4 Star	40%			
		91-100	5 Star	50%			
		Discount in property tax for home owners: Once the construction is complete, the developer will hand over the green building to the flat owners, and henceforth, the flat owners of the green building will get a discount of 10% on property tax.					
		SVA GRIHA Incentives: Depending on the level of					
		SVA GRIHA star rating, the developer can avail					
		discount in the premium as mentioned in the table below:					
		Discount in premium for developers:					
		Points	Rating	Discount in			
		Scored		Premium			
		25-30	1 Star	10%			
		31-35	2 Star	20%			
		36-40	3 Star	30%			
		41-45	4 Star	40%			
		46-50	5 Star	50%			
		Discount in property tax for home owners: The S					
		proprint in prop	ing tax 101	nome owners. The SVA			

		the existing di Municipal Corpo tax payers and residential bu individual house	scounts that bration like the l 10% disc ildings, co s, bungalow	benefit is in addition to at are offered by the he 10% discount to early count for females. All ommercial complexes, s which comply with the e eligible for the rebates. Discount in Property tax 5% 8% 10% 12%
10.	The Department of Housing and Urban Development, Government of Punjab	The Department of Housing and Urban Development, Government of Punjab has notified that an additional 5% floor area ratio free of charges shall be permissible to buildings that provide "Green Building" certificate from the agencies i.e. GRIHA, LEED and IGBC. In case of building compliance with the Punjab Energy Conservation Building Code, the incentive of 15% rebate in property tax shall be granted to the building till the time building is Punjab ECBC complied.		
11.	Public Works Department, GovernmentofMaharashtramandatesGRIHA for all government projects	Public Works Department, Government of Maharashtra issues a notification mandating all the upcoming government buildings and proposed retrofitting work of the existing buildings in Maharashtra, to comply with the 'Green building concept' and further get it rated from GRIHA Council.		
12.	UPCL in Uttarakhnad	UPCL (a DISCOM of Uttarakhand) according with UERC Regulations is providing rebate on the electricity bill @ Rs 100 per "100 liter per day capacity" for the installation of the solar water heater.		
13.	SmallIndustriesDevelopmentBankIndia (SIDBI)	SIDBI has been providing financial assistance to		
14.	Ministry of Urban Development, Government of India	Ministry of Urban Development issues a notification for local authorities to incentivize and provide 1% to 5% extra ground coverage and FAR for projects of more than 3000 m^2 plot size on basis of GRIHA evaluation.		
15.	TheMinistryofEnvironmentandForests(MoEF),GovernmentofIndiaIndia	Government of India issued a memorandum to facilitate fast track environmental clearance for GRIHA pre-certified projects.		
16.	BureauofEnergyEfficiency,Ministryof			

Power.to buildings used or intended to be used for commercial purposes, having a connected load of 100 kilo-Watt (kW) or above or a contract demand of 120 kilo-Volt Ampere (kVA). These rules shall promote energy efficiency in the buildings. A State Energy Conservation Building Code Implementation Committee in each state will promote energy efficiency standards through optimization of parameters in the various components and systems of the building in line with the provisions of these rules to enhance the building performance and provide every support to make it an effective instrument of promoting energy conservation and energy efficiency in the commercial buildings or establishment.
